

Reservation for SC/ST in Minerals and Metals Trading Corporation

4788. DR. V. VENKATESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Bureau of Public Enterprises had issued instructions to the public sector undertakings not to conclude agreement (with recognised unions) which are not in conformity with the directives issued by Government on reservation for Scheduled Castes/Scheduled Tribes employees;

(b) whether he is aware that in violation of such instructions, the Minerals and Metals Trading Corporation of India Limited has concluded an agreement called 'Promotion Policy' with the trade union; and

(c) if so, the action Government propose to take for restoration of reservation in promotion in Minerals and Metals Trading Corporation and when ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Bureau of Public Enterprises have issued guidelines to the administrative Ministries/Departments advising them to ask the public sector undertakings under their control to modify subsisting agreements entered into with Trade Unions of workmen, in accordance with the provisions of the law, wherever the agreements are not in conformity with the Government policy on reservation for Scheduled Castes/Scheduled Tribes.

(b) and (c). The information is being collected and will be laid on the Table of the House to the extent available.

Utilising head of Bhimunipalli-I Well at Modi-I and release of Bhimunapalli-II

4789. SHRI V. SOBHANADREESWARA RAO : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the head of Bhimunapalli-I well was cut and utilised at Modi-I

by the Oil and Natural Gas Commission;

(b) if so, whether due to this Bhimunapalli-I well had to be abandoned and Bhimunapalli-II was released in its place ; and

(c) the total amount spent on Bhimunapalli-I and Bhimunapalli-II as on 1 January, 1986 and the estimated yields from them ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Yes, Sir.

(b) No, Sir.

(c) About Rs. 3.210 crores was spent on drilling well Bhimunapalli-I. The testing of Bhimunapalli-II was completed only in January 1986 and, therefore, the amount spent on it as on 1 January, 1986 cannot be estimated.

The Bhimunapalli structure is in exploratory stage and the production potential will be known after it is delineated completely.

High increase in the price of hormone medicines

4790. SHRI VISHNU MODI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the prices of hormone medicines have gone up by 200 to 400 per cent during the last few years ;

(b) if so, the reasons for such high increases; and

(c) the steps being taken by his Ministry to bring down the prices of these medicines to reasonable level ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) to (c). Hormones are exempt from price control under Drugs (Prices Control) Order, 1979. Manufacturers of these medicines are,